

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 127(ND)/2015  
RT No.11/Chd/Pb/2016**

Anil Chopra.

...Petitioner

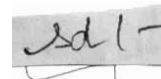
Versus

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr. Rajinder Mahajan, Advocate for petitioner along with  
Mr. Anil Chopra petitioner.  
Mr. B.S. Sangha and Mr. Amit Vinayak, Advocates  
for respondents.

In view of the statement of the petitioner recorded separately, the  
petition is dismissed as withdrawn



(Justice R.P. Nagrath)  
Member (Judicial)

May 15, 2017  
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